

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

I.A. No. 299 of 2011 IN
D.F.R. No. 1662 of 2011

Dated :16th December, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

M/s Chemfab Alkallis Limited ... Appellant(s)

Versus

Electricity Department of Pondicherry & Anr. ...Respondent(s)

Counsel for the Appellant(s): Mr. N. Rohit Rao

ORDER

I.A. No. 299 of 2011
(Condone delay Application)

Issue notice to the Respondents returnable on 02.01.2012.

Dasti service is permitted.

Post the matter on **02.01.2012.**

(V.J. Talwar)
Technical Member
Ts/ss

(Justice M. Karpaga Vinayagam)
Chairperson